

Sl. No.	Name of State	No. of Monuments
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	743
31.	Uttarakhand	42
32.	West Bengal	136
TOTAL		3686

#### **Protection of Undavalli Caves in Andhra Pradesh**

1788. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that the Undavalli Caves in Guntur district of Andhra Pradesh are on the verge of dilapidation due to non-maintenance even though they are under centrally protected monuments under the Archaeological Survey of India;

(b) if so, the details thereof;

(c) if not, how Government is taking steps to protect and preserve these caves;

(d) whether there is a plan with either Central or State Government to develop these caves as a tourist destination, if so, the details thereof, and

(e) the amount spent on maintenance of these caves during last three years?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) No Sir. Conservation work of Undavalli Caves is attended regularly and they are in a fairly good state of preservation.

(c) The steps taken includes routine maintenance, special repairs, chemical preservation, public amenities, signage, security arrangements etc.

(d) There is no such specific plan. However regular care and conservation of caves by Archaeological Survey of India (ASI) attracts the tourists for visit to the site.

(e) The details of amount spent on maintenance of Undavalli Caves during last three years are as under:—

(Amount in ₹)

Sl. No.	Year	Expenditure incurred
1.	2014-15	1,69,933/-
2.	2015-16	6,41,357/-
3.	2016-17	3,62,989/-

**Special scheme for protection of cultural heritage**

†1789. SHRI PRABHAT JHA: Will the Minister of CULTURE be pleased to state:

(a) whether any special scheme is operational for protection of cultural heritage under the Ministry of Culture;

(b) if so, the details thereof;

(c) whether Punaura Dham, the birth place of Sita, located in Sitamarhi has been included as a cultural heritage site under the scheme of protection of cultural heritage;

(d) if so, the details thereof; and

(e) if not, whether there is any proposal to bring Punaura Dham site under Cultural Heritage Protection Scheme?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) No, Sir.

(c) and (d) No, Sir.

(e) At present there is no such proposal.

**Dilapidated condition of monuments/heritage sites in Maharashtra**

1790. SHRI AMAR SHANKAR SABLE: Will the Minister of CULTURE be pleased to state:

(a) whether Government is aware that a number of monuments/heritage sites are in dilapidated condition;

(b) if so, the list of identified sites, in dilapidated condition, State-wise; and

(c) the action taken to restore/renovate the historical monuments, especially in Maharashtra?

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†Original notice of the question was received in Hindi.